

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 01 of 2020**

**In the matter of:**

Maj Pankaj Rai

.....Appellant

Vs

Secretary, Competition Commission of India & Ors.

.....Respondents

**Present:**

**For Appellant:- None**

**For Respondent :-Mr. Ramji Srinivasan, Sr. Advocate.**

**ORDER**

**27.02.2020-** Heard the Appellant appearing in person and Sri Ramji Srinivasan, Senior Advocate appearing for Respondents. Hearing concluded.

**Judgement reserved.**

Written submissions not exceeding three pages, be filed within one week.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Venugopal M.)  
Member (Judicial)**

**(Shreesha Merla)  
Member (Technical)**

SC/NN